

1	2	3	4	5
2. Chandigarh	12	32.85	205	12.51
3. Daman & Diu	1	1.98	5	1.88
4. Dadra & Nagar Haveli	2	4.22	1	0.90
5. Pondichery	8	8.54	218	7.78
6. Lakshadweep	—	—	0	0.00
<b>Total</b>	<b>23</b>	<b>47.59</b>	<b>470</b>	<b>23.25</b>
<b>Grand Total</b>	<b>1896</b>	<b>8823.28</b>	<b>262376</b>	<b>3721.96</b>

[English]

#### EOU Status to IRE

2744. SHRI N.K. PREMCHANDRAN: Will the Minister of COMMERCE be pleased to state:

- (a) whether any proposal has been pending with Government to debond the E.O.U. Status to IRE in Kerala;
- (b) if so, the details thereof and the action taken by the Government to clear this proposal;
- (c) if not, the time by which it is likely to be cleared;
- (d) whether the Government propose to give relaxation in the excise duty to the IRE for selling products in the domestic market; and
- (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) to (c) *M/s. Indian Rare Earth Limited* a 100% EOU have been permitted to debond out of the Export Oriented Units Scheme subject to standard conditions including payment of Customs and Excise duties applicable at the time of debonding. However they have not completed the formalities for debonding.

(d) and (e) The request of the unit for waiver of excise/customs duty for sale of finished products in the domestic market, is under examination in consultation with Department of Revenue as substantial amount of duty is involved.

[Translation]

#### Sick large Units more Risky than SSIs

2745. JUSTICE GUMAN MAL LODHA:

SHRI NAWAL KISHORE RAI:

Will the Minister of FINANCE be pleased to state:

- (a) whether attention of the Government has been

drawn towards the newsitem captioned "SSIs units less Risky than large Units says R.B.I Study" appearing in the Daily Observer dated 14th July, 1997;

- (b) if so, whether the risk involved issuing loans to small scale industries is less in comparison with the big and medium scale industries;
- (c) if not, the reaction of the Government in this regard;
- (d) whether keeping in view this study report of the Reserve Bank, the Government have issued any directives for comprehensive improvement in the credit policy; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) and (b) The Reserve Bank of India (RBI) has reported that it has not conducted and such study.

- (c) to (e) Do not arise.

[English]

#### Dave Committee

2746. DR. LAXMINARAYAN PANDEY: Will the Minister of FINANCE be pleased to state:

- (a) whether Dave Committee on infrastructure for capital markets has recently submitted its report;
- (b) if so, the recommendations made by the Committee; and
- (c) the reaction of Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) The Dave Committee on Infrastructure for capital market was appointed by the Association of Merchant Bankers of India (AMBI) under the Chairmanship of Dr. S.A. Dave. The report of the Committee was submitted to AMBI and not to the